

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-1005/ND/2019**

IN THE MATTER OF:

M/s. Om Trans Logistics Ltd.

...PETITIONER

Vs.

M/s. JMD Global Forwarders INC Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 25.02.2021
(Virtual Hearing)**

Coram:

DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

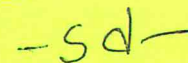
For the Respondent/ Corporate-debtor :

ORDER

None appeared on behalf of the Applicant. Matter is listed for ex parte hearing. In the interest of justice, matter is adjourned to **09.03.2021** for final hearing.



**(Dr. V.K. Subburaj)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**